

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 107 of 2014

Dated : 10th November, 2014

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surender Kumar, Judicial Member**

In the matter of :

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

**Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R-2
Mr. Pradeep Misra & Mr. Manoj
Kumar Sharma for R-3 to R-5
Mr. R. B. Sharma for R-13.**

ORDER

We have heard Ms. Suparna Srivastava, learned counsel for Appellant. She is directed to file the written submission by 27th November, 2014, after serving copy on the other side. Post the matter on **12th December, 2014** for further hearing. The Respondents are also directed to file the written submissions, if any, by **08.12.2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg